(b) Expert advice on vineyard management lik $_{\rm e}$ mode of plantation, training, pruning, manuring and control of pests and diseases js , being given regularly to increase the yield of grape $_{\rm s}$ in the country. It is proposed to raise and propagate planting material of outstanding quality under a Central Sector Scheme.

Written Answers

Supply of wheat to flour mills

♦158. SHRI V. GOPALSAMY: SHRI V. VENKA:

Will the Minister of AGRICUL-TURE b_e pleased to state:

- (a) whether it ia a fact that Roller B"Iour Mills in India ar_ε being supplied wheat by the Food Corporation of India;
 - (b) if so, at what price; and
- (c) what is the quantity of wheat that has been supplied to these mills by FCI from 1979 to 1981?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R V. SWAMINATHAN): (a) Yes, Sir.

- (b) The Central issue price of wheat Ior supply to Roller Flour Mill_s is R9. 155 per quintal, fixed with effect from 1st April, 1981, exclusive *at* local tax*.
- (c) A total quantity of 98,48,000 tonnes ot wheat was supplied to the Roller Flour Mill₈ by the Food Corporation of India during the years 1979 to 1981.

Superannuation Of the Chairman and other members of Central Water Commission

*159. SHRI LADLI MOHAN NIGAM; SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of IRRIGATION be pleased to stats:

- (a) whether it ig a fact that the Chairman and two other Member_s of the Central Water Commission would superannuate in the next few months; and
- (b) if Bo, what step_a ar_e being taken to fill up the posts so as to avoid last minute *ad* hoc arrangement ike re-employment or keeping tha posts vacant?

THE MINISTER OF STATE INTHE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes Sir-The term of appointment o'f Chairman and one of the Members in the Central Water Commission would expire-on the 3rd July and the 30th June, 1982 respectively. Another Memberretired from service on the 30th April. 1982.

(b) Suitable action to fill up tlie vacancies in the above grades has been initiated already and the cases are being processed further on priority basis.

Renaming of GT. Express as Bharati Express

- •160. SHRIMATI NOORJEHAN" RAZACK; Will the Minister Of RAIL-WAYS be pleased to state:
- (a) whether there i_a any proposal to rename the G.T. Express as Bharati Expire*;
- (b) if not, what ate reasons therefor; and
- (c) whether Government propose to attach a two tier A/C Sleeper Coach to G.T. Express everyday?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) No, Sir!

- (b) It is the policy of Railways not to name the trains after personalities!
- (c) One second A.C. Sleeper is running by 15/16 G.T. Expres₈ since 1-5-1982.